

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 27.09.2018 (Thursday)**

**Court of Chairperson**

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---|--|-------------------------------|--------------------------------|
| 1.            | Comp. App. (AT)<br>(Ins) No. 592 of<br>2018 | Ravinder Pal Singh Lamba<br>Vs.<br>Satkar Air Cargo Services Pvt. Ltd. | Veda Legal                    |                                |
| 2.            | Comp. App. (AT)<br>(Ins) No. 593 of<br>2018 | KJMC Corporate Advisors (India) Ltd.<br>Vs.<br>India Steel Works Ltd.  | Vipul Ganda                   |                                |

**By Order**

  
**Joint Registrar**

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